

**W.P.(C). No. 7469 of 2017**

19. 09.07.2018

Mr. B.P.Pradhan, learned Addl. Government Advocate states that the Collector, Ganjam undertakes to remove the illegal "prawn gheries" within one month. Let the same be done.

However, by order dated 27.6.2018, this Court had required the Addl. Government Advocate to inform the Court as to what instructions were issued by the Minister of Panchayat Raj, Agriculture and Fisheries, which has been reported in the newspaper as to be interfering with the direction issued by this Court.

Mr. Pradhan, learned Addl. Government Advocate prays for and is granted two days time to produce such communication as well as the Minutes of the meeting which was called by the Minister along with an affidavit.

List this matter on 16.7.2018 along with the connected writ petition.

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( **VINEET SARAN** )  
**CHIEF JUSTICE**

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( **DR. B.R.SARANGI** )  
**JUDGE**